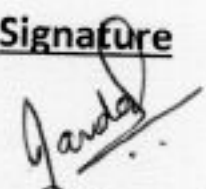



ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.03.2020

NAME OF THE COMPANY: Raheni Tradelink Pvt Ltd V/s Sarah Garments Pvt Ltd

SECTION OF I & B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Monica Nanda	PCS	Operational Creditor	
2.	Rupendra K Porwal Adv		Respondent	

CP NO.(IB)38/ALD/2020

Ms. Monica Nanda, PCS for the petitioner and Sh. Rupendra Kumar Porwal, Advocate for respondent are present.

Ld. Counsel for the respondent states that he has served the copy of reply upon the Ld. PCS appearing on behalf of petitioner and the same shall be filed in the Registry during the course of the day.

Ld. PCS for the petitioner seeks two weeks time for filing rejoinder. Time is granted.

Accordingly, put up on 13th April, 2020, as prayed.

Dated: 13.03.2020

— S. D. —

**(JUSTICE RAJESH DAYAL KHARE)
MEMBER (J)**

Typed by :
Kavya Prakash Srivastava
(Stenographer)